

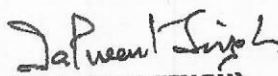
OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following officials are hereby directed to work as Assistant Accounts Officer (Ad-hoc) for the time being for three months w.e.f. the date mentioned against their names in the pay band of Rs.9300-34800/- with Grade Pay Rs.4800/- purely as a stop gap arrangement or till the regular appointments are made as per notified "Delhi District Courts Establishment (Appointment & conditions of Service) Rules, 2012" or any further order in this regard, whichever is earlier. However, such appointment shall not confer any right upon the incumbents to claim either regular appointment or seniority.

Sl.No.	Name of the Official & Emp. Code	Parental Cadre	Period
1.	Sh. Krishna Sah (13135)	Sr. Judicial Assistant	07.10.2018 to 06.01.2019
2.	Sh. Prabhat Bhatti (12548)	Sr. Judicial Assistant	07.10.2018 to 06.01.2019
3.	Ms. Monika Bajaj (13132)	Sr. Judicial Assistant	07.10.2018 to 06.01.2019

Further, such appointments are subject to the outcome of WP(C) No.3909/2014 titled as Prabhat Bhatti & Anr. Vs District & Sessions Judge (HQ) & Anr. and WP(C) No. 4978/2014 titled as Rakesh Kumar & Anr. Vs District & Sessions Judge (HQ), Delhi & Ors.

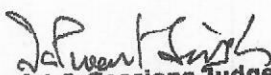

(TALWANT SINGH)
District & Sessions Judge (HQs): Delhi

No. 73588-638 /Admn.-I/S&P/2018

Dated, Delhi the 22 OCT 2018

Copy forwarded for information and necessary action to :-

1. The District & Sessions Judge, East (KKD) / New Delhi (PHC) / South-West (Dwarka) / West (THC) / North-West (Rohini) / South (Saket) / North-East (Karkardooma) / South-East (Saket) / Shahdara (Karkardooma) / North (Rohini).
2. The CO/HOO, Accounts Branch, THC (Central & West District) / South District, Saket Courts / North District, Rohini Courts / East, Shahdara & North-East, Karkardooma Courts, Delhi.
3. The concerned Pay & Accounts Office (through Concerned Accounts Branch); THC (Central, & West District) / South District, Saket Courts / North District, Rohini Courts, Delhi/East, Shahdara & North - East, Karkardooma Courts, Delhi
4. The Personal Office of the undersigned.
5. The Administrative Officer (J), Litigation Branch, Central, THC, Delhi.
6. The Administrative Officer (J), Recruitment Cell, Central, THC, Delhi.
7. The Web Site Committee, THC, Delhi to direct the concerned to upload the same on official website.
8. The Hindi Section, THC, Delhi.
9. The Dealing Officials, Personal File/ACR/P&T/S&P (Admn. II), THC, Delhi.
10. The Officials concerned.


District & Sessions Judge (HQs): Delhi